

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1398
ANSWERED ON 12.12.2023

DIGITISATION OF PANCHAYATS

1398. SHRI NARANBHAI KACHHADIYA:
SHRI JAYANT SINHA:
SHRI DILIP SAIKIA:
SHRI SUNNY DEOL:
SHRI DEVJI M. PATEL:
SHRI BIDYUT BARAN MAHATO:
SHRI GYANESHWAR PATIL:
SHRI RANJEETSINGH NAIK NIMBALKAR:
SHRI SATYADEV PACHAURI:
SHRI DHARMENDRA KASHYAP:
SHRIMATI REKHA VERMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the various programmes undertaken by the Ministry to promote digitisation of panchayats in the country;
- (b) the objectives of the Ministry in promoting digitisation;
- (c) the progress made so far in the digitisation of panchayats, State and district-wise including Jharkhand; and
- (d) the total funds allocated to enhance the working standards of panchayats in the country, State-wise including Rajasthan?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to making Panchayati Raj Institutions (PRIs), more transparent, accountable, and effective as local self-governments. Building on the achievements in the past, the Ministry launched eGramSwaraj, a work-based comprehensive application for PRIs under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. So far, 2.49 lakh GPs have prepared and uploaded

their Gram Panchayat Development Plans (GPDPs) for 2023-24. Further, 2.32 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2023-24. State wise adoption of eGramSwaraj including Jharkhand is given at **Annexure-I**.

Also, for strengthening the transparency and accountability at grassroots level; the Ministry has rolled out an application - AuditOnline under e-panchayat Mission Mode Project (MMP). It allows for online audit of Panchayat accounts and records detailed information about internal and external audit. For audit year 2021-22, 2.47 lakh Audit Plans have been created and 2.37 lakh Audit Report have been generated. Similarly, For audit year 2022-23, 1.44 lakh Audit Plans have been created and audit reports have been generated for 29,981 Gram Panchayats.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all the GPs by broadband in the country. So far, 2,10,181 GPs have been made Service Ready under the BharatNet project in the country. The scope of BharatNet on 30.06.2021 has been extended up to all inhabited villages beyond GPs in the country. The State/UT-wise details of Service Ready Gram panchayats is given at **Annexure-II**.

(d) Panchayat being a State subject, providing infrastructural facilities to GPs is primarily the responsibility of States. Under the e-Panchayat MMP, no direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats. However, the Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented from 01.04.2022 to 31.03.2026, supplements the efforts of States on a limited scale by providing financial support for infrastructural facilities for GPs such as Gram Panchayat Bhawans, computers and peripherals. The State wise fund released including Rajasthan, during current financial year (2023-24) is given at **Annexure-III**.

Annexure-I

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1398 answered on 12.12.2023 regarding 'Digitisation of Panchayats'.

Adoption of eGramSwaraj at Panchayat level during FY 2023-24

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	ANDHRA PRADESH	13325	12976	10633	660	658	567	13	13	13
2	ARUNACHAL PRADESH	2108	2091	1307	0	0	0	25	25	21
3	ASSAM	2662	2197	2184	191	191	191	30	27	27
4	BIHAR	8176	8175	7880	534	534	519	38	38	38
5	CHHATTISGARH	11655	11654	10786	146	146	145	27	27	27
6	GOA	191	191	63	0	0	0	2	2	2
7	GUJARAT	14625	14319	13096	248	248	248	33	33	33
8	HARYANA	6226	6204	5327	143	143	106	22	22	21
9	HIMACHAL PRADESH	3615	3612	3426	81	81	78	12	12	12
10	JAMMU AND KASHMIR	4286	4285	1584	275	0	0	20	0	0
11	JHARKHAND	4345	4344	4336	264	264	261	24	24	24
12	KARNATAKA	5955	5955	5862	233	232	165	31	31	27
13	KERALA	941	941	876	152	152	126	14	14	13
14	LADAKH	193	193	0	31	0	0	2	0	0
15	MADHYA PRADESH	23032	22998	21657	313	313	302	52	52	51
16	MAHARASHTRA	27619	27530	24510	351	351	333	34	34	34
17	MANIPUR	3812	161	0	0	0	0	12	6	3
18	MEGHALAYA	6760	0	0	2240	0	0	3	3	0

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat at onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
19	MIZORAM	834	834	70	0	0	0	0	0	0
20	NAGALAND	1293	114	0	0	0	0	0	0	0
21	ODISHA	6798	6798	6744	314	314	314	30	30	28
22	PUNJAB	13241	13200	10609	152	151	132	22	22	20
23	RAJASTHAN	11251	11243	10835	362	352	350	33	33	33
24	SIKKIM	199	183	176	0	0	0	6	4	4
25	TAMIL NADU	12525	12524	12295	388	388	386	36	36	36
26	TELANGANA	12769	12767	12738	540	540	428	32	32	31
27	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	0	0	0	0	0	3	0	0
28	TRIPURA	1178	1178	1173	75	75	73	9	9	9
29	UTTARAKHAND	7794	7793	7716	95	95	94	13	13	13
30	UTTAR PRADESH	57915	57910	57319	827	826	818	75	75	75
31	WEST BENGAL	3339	3227	3224	345	336	334	22	21	21
Total		268700	255597	236426	8960	6390	5970	675	638	616

Annexure-II

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1398 answered on 12.12.2023 regarding 'Digitisation of Panchayats'.

State/UT-wise details of Service Ready Gram panchayats

Sr. No	State Name	Total GPs/ TLBs	Service Ready GPs/TLBs	Operational GPs/TLBs
1	ANDAMAN AND NICOBAR ISLANDS	70	81	55
2	ANDHRA PRADESH	13325	12198	2994
3	ARUNACHAL PRADESH	2108	1011	184
4	ASSAM	2197	1640	473
5	BIHAR	8174	8860	2903
6	CHHATTISGARH	11656	9759	1446
7	GOA	191	0	0
8	GUJARAT	14376	14524	10325
9	HARYANA	6220	6204	1036
10	HIMACHAL PRADESH	3615	415	260
11	JAMMU AND KASHMIR	4291	1113	445
12	JHARKHAND	4345	4638	1797
13	KARNATAKA	5958	6251	3144
14	KERALA	941	1130	960
15	LADAKH	193	193	50
16	LAKSHADWEEP	10	9	1
17	MADHYA PRADESH	23023	18102	2037
18	MAHARASHTRA	27894	24166	2770
19	MANIPUR	3818	1479	10
20	MEGHALAYA	9058	688	72
21	MIZORAM	834	493	59
22	NAGALAND	1292	230	16
23	ODISHA	6794	7099	3927
24	PUDUCHERRY	108	101	95
25	PUNJAB	13241	12807	7161
26	RAJASTHAN	11265	8997	5529
27	SIKKIM	198	54	12
28	TAMIL NADU	12525	6469	0
29	TELANGANA	12769	10675	4953
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	41	20
31	TRIPURA	591	771	360
32	UTTAR PRADESH	58188	45061	2125
33	UTTARAKHAND	7796	2013	846
34	WEST BENGAL	3339	2909	2284
Grand Total		270441	210181	58349

**Some GP may have more than 1 service points.*

Annexure-III

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1398 answered on 12.12.2023 regarding 'Digitisation of Panchayats'.

State/UT-wise details of fund released under RGSA as on 06.12.2023

Sl. No.	States/UTs	Amount Release (Rs in crore)
1	Andman & Nicobar	0.590
2	Arunachal Pradesh	60.090
3	Assam	60.000
4	Chhattisgarh	17.570
5	Dadar Nagar and Daman Diu	1.000
6	Goa	0.890
7	Jammu & Kashmir	40.000
8	Jharkhand	31.000
9	Madhya Pradesh	32.170
10	Maharashtra	95.445
11	Meghalaya	6.000
12	Mizoram	10.000
13	Nagaland	10.000
14	NIRD	12.370
15	Odisha	27.334
16	Punjab	10.000
17	Rajasthan	21.720
18	Sikkim	6.000
19	Uttar Pradesh	13.530
20	Uttarakhand	64.670
21	West Bengal	33.470
22	Others	1.450
	Total	555.299